

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : JODPL PVT LTD V/S OIL AND NATURAL GAS CORPORATION LTD & ORS

SECTION : 44 OF IBBI LIQUIDATION REGULATION OF IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. ABHINAV GAUR, MS. ANKITA BAJPAI, ADVS.

COUNSEL FOR RESPONDENT : SH. KARTIKEYA SARAN, SH. ROHAN GUPTA,
SH. KRISHNA AGARWAL, ADVS.

CA NO. 38/2020 IN CP NO.(IB) 25/ALD/2017

The matter was taken up today through Video Conferencing.

Heard Ms. Ankita Bajpai, Advocate for the Applicant and Sh. Kartikeya Saran, Advocate for the Respondent through video conferencing.

Record shows that the reply on behalf of the Respondent has been filed, but no rejoinder has been filed on behalf of the Applicant, let the same be filed by the next date fixed.

Accordingly, put up in the week commencing 18th August, 2021 before the Regular Court/Video Conferencing.

— sd —

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 15.07.2021

Typed by :
Md. Zaid
(Stenographer)